

ITEM NO.104

COURT NO.12

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5634 OF 2008

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

MAHARAJA SHREE UMAID MILLS

Respondent(s)

WITH

C.A.No.5635/2008

(With Office Report)

C.A.No.5636/2008

C.A.No.5922/2008

(With Office Report)

C.A.No.6506/2008

(With Office Report)

SLP(C)No.28055/2008

(With Appl.(s) for amendment of cause title and with office report)

C.A.No.6886/2008

C.A.No.906/2009

(With Appl.(s) for permission to file additional affidavit and with office report)

C.A.No.895/2009

(With Office Report)

C.A.No.1296/2009

(With Office Report)

SLP(C)No.938/2010

(With Appl.(s) for c/delay in filing SLP and with office report)

Date: 30/07/2013 These Appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE DIPAK MISRA

For Appellant(s) Mr. B. Krishna Prasad, Adv.
Mr. Shreekant N. Terdal, Adv.
Mr. B.V. Balaram Das, Adv.

For Respondent(s) Dr. Manish Singhvi, Adv.
Mr. P.V. Yogeswaran, Adv.
Mr. M. P. Devanath, Adv.

UPON hearing counsel the Court made the following
O R D E R

List tomorrow i.e. on 31.07.2013.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (Harjinder Kaur)
| | Court Master

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